

ITEM NO.501

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 23/2016

THE ANIMAL WELFARE BOARD OF INDIA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

WITH

W.P.(C) No. 6/2018 (PIL-W)
(FOR ADMISSION)

W.P.(C) No. 10/2018 (PIL-W)

SLP(C) No. 3528/2018 (IX)

W.P.(C) No. 1193/2017 (PIL-W)

W.P.(C) No. 1152/2018 (PIL-W)

W.P.(C) No. 24/2016 (PIL-W)
(IA No. 15/2016 - INTERVENTION APPLICATION, IA No. 11/2016 -
INTERVENTION APPLICATION, IA No. 7/2016 - INTERVENTION
APPLICATION, IA No. 67113/2017 - INTERVENTION/IMPLEADMENT &
IA No. 5/2016 - PERMISSION TO APPEAR AND ARGUE IN PERSON)W.P.(C) No. 25/2016 (PIL-W)
(IA No. 1/2016 - GRANT OF INTERIM RELIEF)

W.P.(C) No. 26/2016 (PIL-W)

W.P.(C) No. 27/2016 (PIL-W)

W.P.(C) No. 88/2016 (PIL-W)

W.P.(C) No. 1011/2017 (PIL-W)

W.P.(C) No. 1059/2017 (PIL-W)
(FOR STAY APPLICATION ON IA 112823/2017)

W.P.(C) No. 1188/2017 (PIL-W)

T.C.(C) No. 60/2021 (XVI-A)

Date : 01-12-2022 These matters were called on for hearing today.

CORAM :

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 HON'BLE MR. JUSTICE AJAY RASTOGI
 HON'BLE MR. JUSTICE ANIRUDDHA BOSE
 HON'BLE MR. JUSTICE HRISHIKESH ROY
 HON'BLE MR. JUSTICE C.T. RAVIKUMAR

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**UPON hearing the counsel the Court made the following
O R D E R**

List these matters on 6th December, 2022.

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COURT MASTER (SH)**

**(RENU KAPOOR)
ASSISTANT REGISTRAR**